

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th March, 2024, 10:30 A.M.

CP(CAA) No. 15/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	S.B. Multimedia Pvt. Ltd. -And- Shri Bajrang Devcon Pvt. Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Gopinath Nayak, CS.

For Respondent (s) :

ORDER

Ld. Authorised Representative, CS, Mr. Gopinath Nayak, appearing for the petitioner. He has filed the affidavit and showing the assets and liabilities to be transferred to the resulting company. Matter heard and reserved for order.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)